

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-12-2023

Date : 30.12.2023									
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	132052/2023	30.12.2023	BLAPL-14254/2023	P. K. LENKA	C.O.		Order Dtd. 2023-12-22	BAIL-2	(Seat No-11)
2	132053/2023	30.12.2023	WP (C) - 41342/2023	SUMIT SATPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-1	(Seat No-2)
3	132054/2023	30.12.2023	WP (C) - 41321/2023	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-1	(Seat No-2)
4	132055/2023	30.12.2023	WP (C) - 41803/2023	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-6	(Seat No-24)
5	132056/2023	30.12.2023	WP (C) - 41524/2023	AUROBIND A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-21	WRIT BRANCH-3	(Seat No-14)
6	132057/2023	30.12.2023	WP (C) - 41972/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-7	(Seat No-15)
7	132058/2023	30.12.2023	WP (C) - 41975/2023	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-7	(Seat No-15)

8	132059/2023	30.12.2023	WP (C) - 42017/2023	MANORANJAN PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No-42)
9	132060/2023	30.12.2023	CONTC-9989/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
10	132061/2023	30.12.2023	CONTC-9959/2023	SURESH CH. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
11	132062/2023	30.12.2023	CONTC-9941/2023	RASHMI RANJAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
12	132063/2023	30.12.2023	CONTC-9941/2023	SURESH CH. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
13	132064/2023	30.12.2023	CONTC-9984/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
14	132065/2023	30.12.2023	CONTC-9983/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-5)
15	132066/2023	30.12.2023	CONTC-9893/2023	JINURANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-4)
16	132067/2023	30.12.2023	CONTC-9888/2023	JINURANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-4)
17	132068/2023	30.12.2023	CONTC-6981/2023	KAMALAKANT NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-22	CONTE MPT	(Seat No-2)
18	132093/2023	30.12.2023	WP (C) - 27240/2	R.K.BARI K	C.O.	COURT	Order Dtd. 2023-12-07	WRIT BRANCH	(Seat)

			023			NO. 2 OLD		H-5	No- 53)
19	132094/2 023	30.12.20 23	JCRLA- 68/2008	S.C.SUND ARA	C.O.	COU RT NO. 2 OLD	Judgement Dtd. 2023-11-22	CRIMI NAL APPEA L	(Se at No- 8)
20	132096/2 023	30.12.20 23	WP (C) - 37287/2 023	P. C. DA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-20	WRIT BRANC H-4	(Se at No- 27)
21	132097/2 023	30.12.20 23	WP (C) - 7160/20 18	P. N. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-20	WRIT BRANC H-7	(Se at No- 5)
22	132098/2 023	30.12.20 23	WP (C) - 7624/20 18	P. C. DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-20	WRIT BRANC H-5	(Se at No- 21)
23	132099/2 023	30.12.20 23	WPC (OA) - 1867/20 13	C. SAHU	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-21	OA Branc h	(Se at No- 1)
24	132100/2 023	30.12.20 23	CONTC- 9695/20 23	D. K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-18	CONTE MPT	(Se at No- 2)
25	132101/2 023	30.12.20 23	WPC (OAC))- 2606/20 14	A. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-21	OA Branc h	(Se at No- 1)
26	132102/2 023	30.12.20 23	WP (C) - 41580/2 023	SHASHIBH USAN BISWAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-21	WRIT BRANC H-3	(Se at No- 14)
27	132103/2 023	30.12.20 23	WP (C) - 41109/2 023	T. K. NAYAK	C.O.	COU RT NO. 2 OLD	Order Dtd. 2023- 12-21	WRIT BRANC H-7	(Se at No- 48)
28	132104/2 023	30.12.20 23	WP (C) - 41107/2 023	T. K. NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2023- 12-21	WRIT BRANC H-7	(Se at No- 48)

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29	132105/2023	30.12.2023	WP (C) - 38336/2023	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-7	(Seat No-10)
30	132106/2023	30.12.2023	WP (C) - 40494/2023	M. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-7	(Seat No-5)
31	132107/2023	30.12.2023	WP (C) - 40496/2023	M. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-7	(Seat No-5)
32	132108/2023	30.12.2023	WP (C) - 40491/2023	M. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-7	(Seat No-5)
33	132109/2023	30.12.2023	WP (C) - 40913/2023	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-5	(Seat No-32)
34	132110/2023	30.12.2023	WP (C) - 40915/2023	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-5	(Seat No-32)
35	132111/2023	30.12.2023	WP (C) - 40911/2023	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-5	(Seat No-32)
36	132112/2023	30.12.2023	WP (C) - 36733/2023	C. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-12-21	WRIT BRANCH-5	(Seat No-21)
37	132113/2023	30.12.2023	WP (C) - 30307/2023	S. B. UDGATA	C.O.	COURT NO. 1	Order Dtd. 2023-12-19	WRIT BRANCH-7	(Seat No-5)
38	132114/2023	30.12.2023	WP (C) - 30307/2023	D. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-12-19	WRIT BRANCH-7	(Seat No-5)
39	132069/2023	30.12.2023	WP (C) - 24517/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-08-07	WRIT BRANCH-8	(Seat No-39)
40	132071/2023	30.12.2023	MACA-401/2021	SANJUKTA RANASINGH	GENERAL		Order Dtd. 2023-12-13	MISC. APPEAL SEC.	(Seat No-4)
41	132072/2023	30.12.2023	JCRLA-69/2017	BISWAJIT DAS	GENERAL		Order Dtd. 2023-11-01	CRIMINAL	(Seat at

								APPEAL	No-5)
42	132073/2023	30.12.2023	CMP-1584/2023	SURYSAKA NTA PALAI	GENERAL		Order Dtd. 2023-12-28	WRIT BRANCH-4	(Se at No-19)
43	132074/2023	30.12.2023	WPC (OAC) - 2669/2008	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-10-27	OA Branch	(Se at No-1)
44	132075/2023	30.12.2023	WP (C) - 24946/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-7	(Se at No-48)
45	132076/2023	30.12.2023	WP (C) - 34730/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-12-21	WRIT BRANCH-1	(Se at No-31)
46	132077/2023	30.12.2023	WP (C) - 24809/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-5	(Se at No-23)
47	132078/2023	30.12.2023	WP (C) - 26976/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-11-03	WRIT BRANCH-2	(Se at No-45)
48	132079/2023	30.12.2023	WP (C) - 24794/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-30	WRIT BRANCH-4	(Se at No-17)
49	132080/2023	30.12.2023	WP (C) - 24776/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-11-28	WRIT BRANCH-4	(Se at No-17)
50	132081/2023	30.12.2023	WP (C) - 23525/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-01	WRIT BRANCH-7	(Se at No-44)
51	132082/2023	30.12.2023	WP (C) - 20034/2022	S.K. BEHERA	GENERAL		Order Dtd. 2023-04-24	WRIT BRANCH-2	(Se at No-34)
52	132083/2023	30.12.2023	WP (C) - 24802/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-28	WRIT BRANCH-5	(Se at No-23)
53	132084/2023	30.12.2023	WP (C) - 21548/2022	S.K. BEHERA	GENERAL		Order Dtd. 2022-11-30	WRIT BRANCH-3	(Se at No-12)
54	132085/2023	30.12.2023	WP (C) -	SANJAY	GENERAL		Order Dtd. 2022-	WRIT	(Se

	023	23	24799/2022	KUMAR BEHERA	AL		11-28	BRANCH-4	at No-17)
55	132086/2023	30.12.2023	WA-2976/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Se at No-3)
56	132087/2023	30.12.2023	WP (C) - 18841/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-2	(Se at No-9)
57	132088/2023	30.12.2023	WA-2986/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-15	WRIT APPEAL	(Se at No-3)
58	132089/2023	30.12.2023	WA-2791/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-12	WRIT APPEAL	(Se at No-1)
59	132090/2023	30.12.2023	WA-2042/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Se at No-4)
60	132091/2023	30.12.2023	WA-2043/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Se at No-4)
61	132092/2023	30.12.2023	CONTC-9310/2023	S.K. BEHERA	GENERAL		Order Dtd. 2023-12-04	CONTE MPT	(Se at No-8)
62	132070/2023	30.12.2023	CMP-847/2018	ASIT KUMAR BARIK	GENERAL		PetitionAnnexure ,Entire Order,	WRIT BRANCH-8	(Se at No-39)
63	132095/2023	30.12.2023	RSA-182/2002	SUJATA SAHU	GENERAL		Judgement Dtd. 2023-12-20Petition,		(Se at No-39)

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